

**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 05.06.2020**

1st Session	2nd Session
Arguments/Hearing 1. Cr.103/2020 2. Cr.60/2020 3. Cr.124/2020 4. Cr.32/2020 5. CC 3777/2020 6. PCR 543/2019 7. PCR 459/2014	Arguments/Hearing 1.PCR 694/2019 2.PCR 183/2019 3.PCR 55/2018 4.PCR 750/2019
Hearing before charge 1.CC 9799/2018 2.CC 192/2017	

Sd/-

**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnataka.